

MINUTES OF NORMS COMMITTEE (NC-7) OF
'PLASTIC & RUBBER PRODUCTS'
MEETING NO. 3/AM12
HELD ON 20.04.2011
UNDER CHAIRMANSHIP OF
DR. L.B. SINGHAL, JOINT DGFT

Meeting No. 3/87-NC-7/2011 of NORMS COMMITTEE (NC-7) dealing with 'Plastic & Rubber Products' held on 20.04.2011 under the Chairmanship of Dr. L.B. Singhal, Jt. DGFT, Udyog Bhawan, New Delhi-110011. Following officers attended the Meeting:

- 1) Shri Ishwar Singh, Deputy DGFT and Convener
- 2) Shri A.K. Aggarwal, Jt. Industrial Adviser, D/o C&PC
- 3) Shri S.N. Sharma, FTDO

2. Committee confirmed Minutes of NC Meeting No. 2/AM12 held on 15.04.2011.

3. Committee, after deliberations, **approved** following cases and RLA concerned shall take consequential action as per Foreign Trade Policy/Procedures.

MANUAL CASES

Case No. A-23	BALAJI AMINES LTD.	HQ F. No. 01/87/050/00078/AM11/DES-VII	Status: Approved
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NC No.: 3/AM112 Dated 20.04.2011	Adv. Lic. No. 3110043268 Dated 18.05.2010	RLA F. No. 31/24/040/00021/AM11	
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Request: **Fixation of adhoc norms for the export product “Poly Vinyl Pyrrolidone (PVPK 30)”.**

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/44/2010-PC.II dated 08.04.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Polyvinyl Pyrrolidone (PV PK30)	1 kg	1. Pyrrolidone 2-	1.500 kg
		2. Calcium Carbide	2.300 kg
		3. Potassium Hydroxide Flakes	0.100 kg
		4. Catalyst (AIBN)	0.010 kg
		5. Activated Carbon	0.150 kg
		6. Hy Flow Supercel	0.030 kg

Case No. A-24	WACKER METROARK CHEMICALS (P) LTD.	HQ F. No. 01/87/162/00188/AM11/DES-VII	Status: Deferred
NC No.: 3/AM112 Dated 20.04.2011	Adv. Lic. No. 0210104651 Dated 28.09.2007	RLA F. No. 02/24/040/00180/AM08	

Request: **Fixation of adhoc norms.**

Decision: A copy of representation forwarded to D/o C&PC on 18.01.2011 followed by reminders on 03.02.2011 and 07.04.2011 for want of comments. Comments awaited.

Deferred for two weeks.

Case No. A-25	AVLIGHT AUTOMOTIVES LTD.	HQ F. No. 01/87/050/00920/AM06/DES-VII	Status: Approved
NC No.: 3/AM112 Dated 20.04.2011	Adv. Lic. No. 0510168909 dated 20.10.2005	RLA F. No. 05/24/040/00538/AM06	

Request: **Fixation of adhoc norms for the export product “Bearing Cases”.**

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/166/2004-PC.II dated 31.05.2006, handed over in the Meeting by Representative of D/o C&PC, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Bearing cases made of Poly Acetal Resin Compound (8mm/12mm)	1 kg	Relevant Poly Acetal Resin Compound	1.05 kg/kg content in the export product

Case No. A-26	SAKATA INX (INDIA) LTD.	HQ F. No. 01/87/050/01192/AM06/DES-VII	Status: Deferred
NC No.: 3/AM112	Adv. Lic. No.	RLA F. No.	

Request: Fixation of adhoc norms for the export product “Liquid Printing Inks”.

Decision: A copy of representation forwarded to DIPP on 10.03.2011 and 25.03.2011. Comments awaited.

Deferred for two weeks.

Case No. A-27	VARUN MEDIMPEX INC.	HQ F. No. 01/87/162/00294/AM11/DES-VII	Status: Approved
NC No.: 3/AM112 Dated 20.04.2011	Adv. Lic. No. 0510229891 dated 23.10.2008	RLA F. No. 05/24/040/00678/AM09	

Request: Fixation of adhoc norms for the export product “SF Brand Elastic Plaster (Non Sterile)”.

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/104/2009-PC.II dated 24.12.2009, handed over in the Meeting by Representative of D/o C&PC, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
1. SF Brand Elastic Plaster (Non Sterile) Elastic Fabric 72 x 19 mm (Carton of 1000 pcs)	1 Number	1. Elastic Fabric	14.64 Sq. Meter
		2. Non Woven Roll	3.156 Sq. Meter
		3. PE Covering Foil	16.38 Sq. Meter
		4. Cold Seal Glued Paper (40-45gsm)	59.10 Sq. Meter
2. SF Brand Elastic Plaster (Non Sterile) Elastic Fabric (72 x 38 mm Carton of 1000 pcs)	1 Number	1. Elastic Fabric	29.27 Sq. Meter
		2. Non Woven Roll	9.45 Sq. Meter
		3. PE Covering Foil	32.76 Sq. Meter

10,000 pcs)		4. Cold Seal Glued Paper (40-45gsm)	99.79 Sq. Meter
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Case No. A-28	MULTIBASE INDIA LTD.	HQ F. No. 01/87/050/00184/AM11/DES-VII	Status: Approved
NC No.: 3/AM112 Dated 20.04.2011	Adv. Lic. No. 0310583017 dated 12.07.2010	RLA F. No. 03/95/040/00870/AM10	

Request: **Modification in the description of Import Item Nos. 3 and 4 of**

Export Product No. 4.

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/62/2010-PC.II
dated 08.04.2011, the Committee decided to amend the adhoc norms for the Export Product No. 4 to be as under:

Export Product	Qty.	Import Items	Qty.
4. Thermoplastic Elastomer G 30A 4166189	1 kg	1. Styrene Ethylene Styrene Butadiene (Septon/Kraton /Calprene/Taipol)	0.487 kg
		2. White Oil	0.474 kg
		3. Polypropylene Granules	0.065 kg
		4. Additives / Antioxidant	0.002 kg

Case No. A-29	BILCARE LTD.		Status: Approved
NC No.: 3/AM112 Dated 20.04.2011	F. No. 01/60/162/1803/AM11/EFGC(PRC)/DES-VII		
Advance Licence No. and Date	3110017205 dated 31.08.2004	3110017377 dated 13.09.2004	3110030289 dated 10.08.2010

Case No. A-30	BILCARE LTD.		Status: Approved
NC No.: 3/AM112 Dated 20.04.2011	F. No. 01/60/162/1802/AM11/EFGC(PRC)/DES-VII		
Advance Licence No. and Date	3110030290 dated 10.08.2007	3110030291 dated 10.08.2007	3110030389 dated 17.08.2007
	3110038487 dated 25.05.2009	3110038486 dated 25.05.2009	3110038438 dated 18.05.2009
	3110038491 dated 25.05.2009	3110038488 dated 25.05.2009	

Case No. A-31	BILCARE LTD.		Status: Approved
NC No.: 3/AM112 Dated 20.04.2011	F. No. 01/60/162/1692/AM11/EFGC(PRC)/DES-VII		
Advance Licence No. and Date	3110015879 dated 01.06.2004	3110012227 dated 25.08.2003	3110013651 dated 17.12.2003
	3110018848 dated 30.12.2004	3110018849 dated 30.12.2004	3110020784 dated 10.06.2005
	3110022668 dated 14.11.2005	3110025468 dated 05.07.2006	3110030288 dated 10.08.2007
			3110042765 dated 18.03.2010

Application: Request is for issuance of Clarification regarding description of export product.

Description of product exported – Correlation with inputs as per formula given in SION Sr. No. H427, as regional authority (Jt. DGFT, Pune) is not accepting the files for redemption due to generic description on shipping documents – Procedural clarification and relaxation (all files belonging to same product – PVDC Coated PVC Film)

Decision: M/s Bilcare Ltd., Pune obtained above-mentioned 21 Advance Authorizations from RLA, Pune as per SION H-427. According to the technical comments of D/o C&PC furnished vide OM No. 46011/22/2011-PC.II dated 20.04.2011, the Committee decided to clarify that the exports of PVDC Coated PVC Film in various complexes like 200/40, 200/60, 200/90,

200/120, 250/40, 250/60, 250/90, 250/120, 300/40, 300/60, 300/90, 300/120, 350/40, 350/60, 350/90, 350/120 etc. may be counted for discharge of export obligation in accordance with SION H-427 along with pro-rata calculation provided in the said SION. Subject approval is based on consumption of material (inputs) as per compositions and as per formula given in SION Sr. No. H427.

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ONLINE CASES

1

Case No.:1/28/87-ALC1/2010	Party Name:NITREX CHEMICALS INDIA LTD.,	Meet No/Date:3/87-ALC1/2011 20.04.2011	Status: Approved				
HQ File :01/87/050/00248/AM11/	RLA File :52/24/040/00013/AM11/	Lic.No/Date:5210031498 05.08.2010	Defer Date:				
Application: Request is for adhoc norms for following:							
Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)	
1	39122029	62/0- INDUSTRIAL NITRO CELLULOSE INDUSTRIAL NITRO CELLULOSE CONTAINING PLASTISIZER IE. ACETYL TRI BUTYL CITRATE OR DI BUTYL PHTHALATE	300.000	M.T	35999980.00	600000.00 EURO	
				Total	35,999,980.00	600,000.00	
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	47020000	WOOD PULP WOOD PULP	201.612	M.T	10887080.00	231640.00 EURO	Value & Qty
2	29181590	ACETYLE TRI BUTYL CITRATE OR DI BUTYLE PHTHALATE	60.000	M.T	10800036.00	180000.00 EURO	Value & Qty

		PLASTICIZER				EURO	
				Total	21,687,116.00	411,640.00	

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/31/2008-PC.II dated 05.04.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Industrial Nitro Cellulose containing 20+/-1% Relevant Plasticizer i.e. Acetyl Tri Butyl Citrate/Di Butyl Phthalate	1 kg	1. Wood Pulp	0.672 kg
		2. Relevant Acetyl Tri Butyl Citrate/Di Butyl Phthalate	0.200 kg

2	Case No.:1/46/84-ALC3/2010	Party Name:SHANKAR PACKAGINGS LIMITED	Meet No/Date:3/87-ALC1/2011 20.04.2011	Status: Deferred
	HQ File :01/84/050/00336/AM11/	RLA File :03/95/040/00537/AM11/	Lic.No/Date:0310596591 13.10.2010	Defer Date:04.05.2011
	Decision: A copy of application forwarded to D/o C&PC on 23.03.2011. Comments awaited.			

3	Case No.:7/44/87-ALC1/2010	Party Name:JAIN IRRIGATION SYSTEMS LTD.	Meet No/Date:3/87-ALC1/2011 20.04.2011	Status: Deferred
	HQ File :01/87/050/00413/AM11/	RLA File :03/94/040/00805/AM11/	Lic.No/Date:0310605136 08.12.2010	Defer Date:04.05.2011
	Decision: D/L No. 46011/12/2011 dated 15.02.2011 issued by D/o C&PC to firm, followed by reminder from DGFT on 03.03.2011 and Final Reminder on 08.04.2011 giving 15 days time for submission of information. Reply awaited from the			

firm.

4	Case No.: 7/50/87-ALC1/2010	Party Name:SNF [INDIA] PVT. LTD.,	Meet No/Date:3/87-ALC1/2011 20.04.2011	Status: Deferred
	HQ File :01/87/050/00494/AM11/	RLA File :09/24/040/00369/AM11/	Lic.No/Date:0910044621 09.12.2010	Defer Date:04.05.2011
	Decision: A copy of application forwarded to D/o C&PC on 10.03.2011. Comments awaited.			

5	Case No.: 5/41/87-ALC1/2010	Party Name:FENNER CONVEYOR BELTING PVT. LTD.	Meet No/Date:3/87-ALC1/2011 20.04.2011	Status: Deferred
	HQ File :01/87/050/00383/AM11/	RLA File :35/24/040/00025/AM11/	Lic.No/Date:3510032332 27.12.2010	Defer Date:04.05.2011
	Decision: D/L No. 46011/26/2010-PC.II dated 11.03.2011 issued by D/o C&PC to firm, followed by reminder from DGFT on 08.04.2011 giving 15 days time for submission of information. Reply awaited from the firm.			

Case No.:4/46/87-ALC1/2010	Party Name:DSM ENGINEERING PLASTICS (INDIA) PVT. LTD	Meet No/Date:3/87-ALC1/2011 20.04.2011	Status: Approved																																					
HQ File :01/87/050/00438/AM11/	RLA File :31/24/040/00202/AM11/	Lic.No/Date:3110046241 31.12.2010	Defer Date:																																					
Application: Request is for adhoc norms for following: <table><tr><th>Sl.No.</th><th>ITCHS Code</th><th>EXPORT ITEM</th><th>Qty</th><th>UOM</th><th>FOB/FOR (Rs.)</th><th>FOB (in Currency of realisation)</th></tr><tr><td>1</td><td>39079150</td><td>63/0- AKULON KFG6 NATURAL 30% GLASS FIBER REINFORCED PA6 NYLON 6 COMPOUND</td><td>11000.000</td><td>K.G</td><td>1592800.00</td><td>35200.00 US\$</td></tr><tr><td></td><td></td><td></td><td></td><td>Total</td><td>1,592,800.00</td><td>35,200.00</td></tr></table> <table><tr><th>Sl.No.</th><th>ITCHS Code</th><th>IMPORT ITEM</th><th>Qty</th><th>UOM</th><th>CIF (Rs.)</th><th>CIF (Currency)</th><th>Limiting Factor (Value/Qty/Value & Qty)</th></tr><tr><td>1</td><td>39079150</td><td>NYLON 6 CHIPS</td><td>7898.000</td><td>K.G</td><td>1064318.68</td><td>23062.16 US\$</td><td>Value & Qty</td></tr></table>				Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)	1	39079150	63/0- AKULON KFG6 NATURAL 30% GLASS FIBER REINFORCED PA6 NYLON 6 COMPOUND	11000.000	K.G	1592800.00	35200.00 US\$					Total	1,592,800.00	35,200.00	Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)	1	39079150	NYLON 6 CHIPS	7898.000	K.G	1064318.68	23062.16 US\$	Value & Qty
Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)																																		
1	39079150	63/0- AKULON KFG6 NATURAL 30% GLASS FIBER REINFORCED PA6 NYLON 6 COMPOUND	11000.000	K.G	1592800.00	35200.00 US\$																																		
				Total	1,592,800.00	35,200.00																																		
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)																																	
1	39079150	NYLON 6 CHIPS	7898.000	K.G	1064318.68	23062.16 US\$	Value & Qty																																	

6

2	70191100	GLASS FIBER (CHOPPED STRANDS)	3399.000	K.G	175687.51	3806.88 US\$	Value & Qty
3	29159090	CALCIUM STEARATE	34.100	K.G	78.69	1.71 US\$	Value & Qty
				Total	1,240,084.88	26,870.75	

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/22/2009-PC.II dated 01.04.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
30% Glassfiber Reinforced Nylon 6 Compound (Akulon KFG6 Natural)	1 kg	1. Nylon 6 Chips	0.7180 kg
		2. Glassfiber	0.3090 kg
		3. Calcium Stearate	0.0030 kg

7

Case No.:4/42/87-ALC1/2010	Party Name:SANKHLA POLYMERS (P) LTD.,	Meet No/Date:3/87-ALC1/2011 20.04.2011	Status: Deferred
HQ File :01/87/050/00394/AM11/	RLA File :07/24/040/00379/AM11/	Lic.No/Date:0710076485 04.01.2011	Defer Date:11.05.2011

Decision: A copy of application forwarded to D/o C&PC on 13.01.2011. However, Technical Representative of D/o C&PC informed Committee that they still have not received the copy of application. Hence, it was decided to again forward a copy of application to D/o C&PC.

Case No.:6/42/87-ALC1/2010

Party Name:LAFFANS

Meet No/Date:3/87-ALC1/2011

Status: Approved

HQ File :01/87/050/00396/AM11/

RLA File :03/95/040/00716/AM10/

Lic.No/Date:0310609949
07.01.2011

Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39072090	62/0- POLYETHYLENE GLYCOL - 200 (PEG - 200)	36.800	M.T	2775222.00	59940.00 US\$
				Total	2,775,222.00	59,940.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	29713000	ETHYLENE OXIDE	18.400	M.T	1122400.00	23780.00 US\$	
2	29094100	DIETHYLENE OXIDE (DEG)	20.420	M.T	959928.00	20337.00 US\$	
				Total	2,082,328.00	44,117.00	

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/5/2007-PC.II dated 01.04.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Polyethylene Glycol 200	1 kg	1. Ethylene Oxide	0.4835 kg
		2. Diethylene Oxide (DEG)	0.5365 kg

9	Case No.:8/46/84-ALC3/2010	Party Name:SHANKAR PACKAGINGS LIMITED	Meet No/Date:3/87-ALC1/2011 20.04.2011	Status: Deferred
	HQ File :01/84/050/00343/AM11/	RLA File :03/95/040/00739/AM11/	Lic.No/Date:0310609955 07.01.2011	Defer Date:04.05.2011
	Decision: A copy of application forwarded to D/o C&PC on 23.03.2011. Comments awaited.			

Case No.:6/46/87-ALC1/2010		Party Name:DSM ENGINEERING PLASTICS (INDIA) PVT. LTD	Meet No/Date:3/87-ALC1/2011 20.04.2011		Status: Approved		
HQ File :01/87/050/00440/AM11/		RLA File :31/24/040/00219/AM11/	Lic.No/Date:3110046352 10.01.2011		Defer Date:		
Application: Request is for adhoc norms for following:							
Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)	
1	39079150	63/0- ARNITE AV 2 365 SN GREY GLASS FIBER REINFORCED FLAME RETARDANT (NON BLOOMING TYPE) PET COMPOUND	6000.000	K.G	1408881.38	31135.50 US\$	
				Total	1,408,881.38	31,135.50	
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39076000	PET GRANULES / CHIPS	3553.200	K.G	295164.32	6395.76 US\$	Value & Qty
2	70191100	GLASS FIBER (CHOPPED STRANDS)	2039.400	K.G	105412.51	2284.13 US\$	Value & Qty
3	28258000	ANTIMONY TRIOXIDE	247.200	K.G	133476.88	2892.24 US\$	Value & Qty
4	29251900	SAYTEX BT 93W FLAME RETARDANT	339.600	K.G	139485.61	3022.44 US\$	Value & Qty

5	34049090	LOXIOI G- 32	18.000	K.G	166.14	3.60 US\$	Value & Qty
				Total	673,705.46	14,598.17	

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/22/2009-PC.II dated 01.04.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Glassiber Reinforced Flame Retardant (non blooming type) PET Compound (Arnite AV 2 365 SN Grey)	1 kg	1. PET Granules / Chips	0.5900 kg
		2. Glassfiber	0.3392 kg
		3. Antimony Trioxide	0.0412 kg
		4. Flame Retardant (Saytex BT 93 W)	0.0566 kg
		5. Loxiol G-32	0.0030 kg

Case No.: 24/46/87-ALC1/2010	Party Name:AMIA NTIT FIBERGLASS INDUSTRIES INDIA PVT.LTD.,	Meet No/Date:3/87-ALC1/2011 20.04.2011	Status: Approved
HQ File :01/87/050/00458/AM11/	RLA File :17/24/040/00027/AM11/	Lic.No/Date:1710003695 11.01.2011	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39173990	63/0- GRP Pipe (Dia 700mm :PN 06 : SN 5000)-Total Weight 414.00 Kg +/- 2%	20.000	Meter	284430.00	6363.09 US\$
2	39173990	63/0- GRP Pipe (Dia 800mm : PN 06 : SN 5000)- Total weight 404.00 Kg +/- 2%	15.000	Meter	264622.50	5919.97 US\$
3	39173990	63/0- GRP Pipe (Dia 2200mm : PN 06 : SN 5000)- Total weight 8963.00 Kg +/- 2%	24.000	Meter	1305528.00	29206.44 US\$
4	39173990	63/0- GRP Pipe (Dia 2400mm : PN 06 : SN 5000)- Total weight 13313.00 Kg +/- 2%	30.000	Meter	1911210.00	42756.38 US\$
5	39173990	63/0- GRP Pipe with Coupling (Dia 1400mm : PN 06 : SN 5000)- Total weight 31304 Kg +/- 2%	140.000	Meter	2105390.00	47100.45 US\$
6	39173990	63/0- GRP Pipe with Coupling (Dia 1600mm : PN 06 : SN 5000)- Total weight 1169990.00 Kg +/- 2%	4030.000	Meter	78445965.00	1754943.29 US\$
7	39173990	63/0- GRP Pipe with Coupling (Dia 2000mm : PN 06 : SN 5000)- Total weight 1863641.00 Kg +/- 2%	4150.000	Meter	118196150.00	2644209.17 US\$
8	39173990	63/0- GRP Pipe with Coupling (Dia 2400mm : PN 06 : SN 5000)- Total weight 401381.00 Kg +/- 2%	625.000	Meter	23821250.00	532913.87 US\$
9	39174000	63/0- GRP Pipe Fittings (Elbows,Concentric Reducers,Pipes with Flanges,Flange,Concentric Tees)- Total wt 243487.00 Kg +/- 2%	232.000	Number	44040290.61	985241.40 US\$
				Total	270,374,836.11	6,048,654.06

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	70191200	Roving (of any make, Grade, type or Specification)	729713.150	K.G	36038440.15	790316.67 US\$	Value & Qty
		Polyester Filament Yarn					

2	54023300	(HT First quality product 36776A 1000/192/CLR Type 811 APO 15-33 LB or Any Other Grade, Make, Type, Specification)	684.490	K.G	192576.55	4223.17 US\$	Value & Qty
3	56081900	Polyrelease Film	1467.280	K.G	130470.71	2861.20 US\$	Value & Qty
4	70193100	Surface Mat (M 524 -ECR 25A Or M 524-C64 or any other Grade, Make, type , specification)	3539.530	K.G	1562376.38	34262.64 US\$	Value & Qty
5	56081900	Polyester Netting 153A91D0127 2.5 x 1.6 Leno Polyester Netting or 153A91D0242 2.5 x 1.6 Leno Polyester Netting or any other Grade, make ,Type ,Specification)	1597.870	K.G	826267.44	18119.90 US\$	Value & Qty
6	70193100	Chop Strand Mat (450 GSM or any other Grade Make Type Specification)	11255.280	K.G	867376.75	19021.42 US\$	Value & Qty
7	70191200	Woven Roving (EWR-800-1.OM or any other Grade Make Type Specification)	23439.670	K.G	5761095.34	126339.81 US\$	Value & Qty
8	39079190	Resin (Crystic 274 Non-Accelerated / waxed 100% Pure Isophthalic Resin or any other grade, make, type, specification)	954865.700	K.G	76198283.09	1671014.98 US\$	Value & Qty
9	25051012	Silica Sand	2122614.310	K.G	6775385.26	148583.01 US\$	Value & Qty
10	38151900	Accelerator (NL-53 or any other grade, make ,type ,specification)	2382.460	K.G	1477507.50	32401.48 US\$	Value & Qty
11	29096000	Andonox, Butanox OR Trigonox (M-50, or any other Grade Make type or specification)	23247.640	K.G	3010661.56	66023.28 US\$	Value & Qty
12	29025000	Styrene	44715.830	K.G	4098473.73	89878.81 US\$	Value & Qty
				Total	136,938,914.46	3,003,046.37	

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/72/2005-PC.II dated 07.04.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
1. GRP Pipe (Dia 700 mm:PN06:SN 5000)	1 kg	1. Fibreglass Roving 2. Polyester Filament Yarn 3. Polyrelease Film 4. Surface Mat 5. Polyester Netting 6. Unsaturated Polyester Resin 7. Accelerator 8. Andonox /Butanox/Trigonox 9. Styrene	0.5515 kg 0.0013 kg 0.0027 kg 0.0067 kg 0.0030 kg 0.4160 kg 0.0016 kg 0.0224 kg 0.0448 kg
2. GRP Pipe (Dia 800 mm:PN06:SN 5000)	1 kg	1. Fibreglass Roving 2. Polyester Filament Yarn 3. Polyrelease Film 4. Surface Mat 5. Polyester Netting 6. Unsaturated Polyester Resin 7. Accelerator 8. Andonox /Butanox/Trigonox 9. Styrene	0.5515 kg 0.0013 kg 0.0028 kg 0.0067 kg 0.0030 kg 0.4160 kg 0.0018 kg 0.0224 kg 0.0448 kg
3. GRP Pipe (Dia 2200 mm:PN06:SN 5000)	1 kg	1. Fibreglass Roving 2. Polyester Filament Yarn 3. Polyrelease Film 4. Surface Mat 5. Polyester Netting 6. Unsaturated Polyester Resin 7. Accelerator 8. Andonox /Butanox/Trigonox 9. Styrene	0.6010 kg 0.0002 kg 0.0004 kg 0.0010 kg 0.0005 kg 0.4157 kg 0.0008 kg 0.0100 kg 0.0201 kg
4. GRP Pipe (Dia 2400 mm:PN06:SN 5000)	1 kg	1. Fibreglass Roving	0.6022 kg

mm:PN06:SN 5000)		2. Polyester Filament Yarn	0.0002 kg
		3. Polyrelease Film	0.0004 kg
		4. Surface Mat	0.0010 kg
		5. Polyester Netting	0.0004 kg
		6. Unsaturated Polyester Resin	0.4149 kg
		7. Accelerator	0.0008 kg
		8. Andonox /Butanox/Trigonox	0.0100 kg
		9. Styrene	0.0201 kg
5. GRP Pipe with Coupling (Dia 1400 mm:PN06:SN 5000)	1 kg	1. Fibreglass Roving	0.1830 kg
		2. Polyester Filament Yarn	0.0002 kg
		3. Polyrelease Film	0.0005 kg
		4. Surface Mat	0.0013 kg
		5. Polyester Netting	0.0006 kg
		6. Unsaturated Polyester Resin	0.2428 kg
		7. Silica Sand	0.6030 kg
		8. Accelerator	0.0005 kg
		9. Andonox /Butanox/Trigonox	0.0060 kg
		10. Styrene	0.0121 kg
6. GRP Pipe with Coupling (Dia 1600 mm:PN06:SN 5000)	1 kg	1. Fibreglass Roving	0.1812 kg
		2. Polyester Filament Yarn	0.0002 kg
		3. Polyrelease Film	0.0004 kg
		4. Surface Mat	0.0011 kg
		5. Polyester Netting	0.0005 kg
		6. Unsaturated Polyester Resin	0.2398 kg
		7. Silica Sand	0.6082 kg
		8. Accelerator	0.0004 kg
		9. Andonox /Butanox/Trigonox	0.0060 kg
		10. Styrene	0.0120 kg
7. GRP Pipe with Coupling	1 kg	1. Fibreglass Roving	0.1796 kg

(Dia 2000 mm:PN06:SN 5000)		2. Polyester Filament Yarn 3. Polyrelease Film 4. Surface Mat 5. Polyester Netting 6. Unsaturated Polyester Resin 7. Silica Sand 8. Accelerator 9. Andonox /Butanox/Trigonox 10. Styrene	0.0001 kg 0.0004 kg 0.0009 kg 0.0009 kg 0.2363 kg 0.6138 kg 0.0004 kg 0.0058 kg 0.0118 kg
8. GRP Pipe with Coupling (Dia 2400 mm:PN06:SN 5000)	1 kg	1. Fibreglass Roving 2. Polyester Filament Yarn 3. Polyrelease Film 4. Surface Mat 5. Polyester Netting 6. Unsaturated Polyester Resin 7. Silica Sand 8. Accelerator 9. Andonox /Butanox/Trigonox 10. Styrene	0.1789 kg 0.0001 kg 0.0003 kg 0.0007 kg 0.0003 kg 0.2340 kg 0.6175 kg 0.0004 kg 0.0058 kg 0.0117 kg
9. GRP Pipe Fittings (Elbows, Concentric Reducers, Tees, Flanges, etc.)	1 kg	1. Fibreglass Roving 2. Polyester Filament Yarn 3. Polyrelease Film 4. Surface Mat 5. Polyester Netting 6. Chop Strand Mat 7. Woven Roving 8. Unsaturated Polyester Resin 9. Accelerator 10. Andonox /Butanox/Trigonox	0.4123 kg 0.0001 kg 0.0002 kg 0.0006 kg 0.0002 kg 0.0329 kg 0.0865 kg 0.4903 kg 0.0025 kg 0.0100 kg

		10. Styrene	0.0137 kg
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12	Case No.:21/46/87-ALC1/2010	Party Name:PACIFIC PIPE SYSTEMS PVT. LTD.	Meet No/Date:3/87-ALC1/2011 20.04.2011	Status: Deferred
	HQ File :01/87/050/00455/AM11/	RLA File :08/24/040/00306/AM11/	Lic.No/Date:0810095513 13.01.2011	Defer Date:11.05.2011
	Decision: D/L No. 46011/13/2011-PC.II dated 11.03.2011 issued by D/o C&PC to firm, followed by reminder from DGFT on 05.04.2011 giving 15 days time for submission of information. Reply awaited from the firm. Hence, it was decided to issue another reminder to firm giving 15 days time for submission of information.			

13	Case No.:15/46/87-ALC1/2010	Party Name:RALLIS INDIA LIMITED	Meet No/Date:3/87-ALC1/2011 20.04.2011	Status: Deferred
	HQ File :01/87/050/00449/AM11/	RLA File :03/95/040/00747/AM11/	Lic.No/Date:0310612118 21.01.2011	Defer Date:04.05.2011
	Decision: A copy of application forwarded to D/o C&PC on 10.02.2011. Comments awaited.			

	Case No.:17/46/87-ALC1/2010	Party Name:KARUR K.C.P.PACKAGINGS LIMITED,	Meet No/Date:3/87-ALC1/2011 20.04.2011	Status: Approved
	HQ File :01/87/050/00451/AM11/	RLA File :32/24/040/00054/AM11/	Lic.No/Date:3210046704 25.01.2011	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39232990	63/0- 39 H 241 PP WOVEN BAGS SACKS CONSISTING OF POLYPROPYLENE GRANULES 454545 KGS UV STABLILIZER CMB PLUS UV VE80014 WHITE 8264 KGS	462810.000	K.G	43735537.00	978423.65 US\$
				Total	43,735,537.00	978,423.65

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	39021000	POLYPROPYLENE GRANULES	500000.000	K.G	36500000.00	800438.60 US\$	Value & Qty
2	32064990	UV STABLISER COLOUR MB PLUS UV VE 80014 WHITE	9091.000	K.G	1450909.00	31818.18 US\$	Value & Qty
				Total	37,950,909.00	832,256.78	

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/91/2010-PC.II dated 05.04.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
PP Woven Bags (Sacks)	1 kg	1. Polypropylene Granules	1.0804 kg
		2. UV Stabilizer Master Batch	0.0196 kg

15	Case No.:1/46/87-ALC1/2010	Party Name:TIJARIA POLYPIPES LTD.	Meet No/Date:3/87-ALC1/2011 20.04.2011	Status: Deferred
	HQ File :01/87/050/00435/AM11/	RLA File :13/24/040/00033/AM11/	Lic.No/Date:1310034486 01.02.2011	Defer Date:04.05.2011
	Decision: Reply received from firm and sent to D/o C&PC on 08.04.2011. Comments awaited.			

16

Case No.:11/46/87-ALC1/2010	Party Name:ARMOR PLAST LTD.,	Meet No/Date:3/87-ALC1/2011 20.04.2011	Status: Approved																																																				
HQ File :01/87/050/00445/AM11/	RLA File :07/24/040/00434/AM11/	Lic.No/Date:0710077153 04.02.2011	Defer Date:																																																				
Application: Request is for adhoc norms for following: <table><tr><th>Sl.No.</th><th>ITCHS Code</th><th>EXPORT ITEM</th><th>Qty</th><th>UOM</th><th>FOB/FOR (Rs.)</th><th>FOB (in Currency of realisation)</th></tr><tr><td>1</td><td>39239090</td><td>63/0- INTEGRATED CARTRIDGE TOP</td><td>3314.000</td><td>K.G</td><td>2325600.00</td><td>51680.00 US\$</td></tr><tr><td>2</td><td>39239090</td><td>63/0- INTEGRATED CARTRIDGE BOTTOM</td><td>3040.000</td><td>K.G</td><td>6463800.00</td><td>143640.00 US\$</td></tr><tr><td></td><td></td><td></td><td></td><td>Total</td><td>8,789,400.00</td><td>195,320.00</td></tr></table> <table><tr><th>Sl.No.</th><th>ITCHS Code</th><th>IMPORT ITEM</th><th>Qty</th><th>UOM</th><th>CIF (Rs.)</th><th>CIF (Currency)</th><th>Limiting Factor (Value/Qty/Value & Qty)</th></tr><tr><td>1</td><td>39269099</td><td>DOW 421 W NAT POLYSTYRENE RESIN</td><td>6672.000</td><td>K.G</td><td>977967.82</td><td>21260.17 US\$</td><td>Value & Qty</td></tr><tr><td></td><td></td><td></td><td></td><td>Total</td><td>977,967.82</td><td>21,260.17</td><td></td></tr></table>				Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)	1	39239090	63/0- INTEGRATED CARTRIDGE TOP	3314.000	K.G	2325600.00	51680.00 US\$	2	39239090	63/0- INTEGRATED CARTRIDGE BOTTOM	3040.000	K.G	6463800.00	143640.00 US\$					Total	8,789,400.00	195,320.00	Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)	1	39269099	DOW 421 W NAT POLYSTYRENE RESIN	6672.000	K.G	977967.82	21260.17 US\$	Value & Qty					Total	977,967.82	21,260.17	
Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)																																																	
1	39239090	63/0- INTEGRATED CARTRIDGE TOP	3314.000	K.G	2325600.00	51680.00 US\$																																																	
2	39239090	63/0- INTEGRATED CARTRIDGE BOTTOM	3040.000	K.G	6463800.00	143640.00 US\$																																																	
				Total	8,789,400.00	195,320.00																																																	
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)																																																
1	39269099	DOW 421 W NAT POLYSTYRENE RESIN	6672.000	K.G	977967.82	21260.17 US\$	Value & Qty																																																
				Total	977,967.82	21,260.17																																																	

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/20/2011-PC.II dated 07.04.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Integrated Cartridge Top / Bottom	1 kg	Relevant Polystyrene Resin	1.05 kg/kg content in the export product

17	Case No.:19/46/87-ALC1/2010	Party Name:BAGLA POLIFILMS PRIVATE LIMITED	Meet No/Date:3/87-ALC1/2011 20.04.2011	Status: Deferred
	HQ File :01/87/050/00453/AM11/	RLA File :02/24/040/00172/AM11/	Lic.No/Date:0210154589 07.02.2011	Defer Date:11.05.2011
	Decision: A copy of application forwarded to D/o C&PC on 21.02.2011. Comments awaited.			

18	Case No.:23/46/87-ALC1/2010	Party Name:SAMPARK INDUSTRIES LTD	Meet No/Date:3/87-ALC1/2011 20.04.2011	Status: Deferred
	HQ File :01/87/050/00457/AM11/	RLA File :05/24/040/00372/AM11/	Lic.No/Date:0510283450 09.02.2011	Defer Date:11.05.2011
	Decision: A copy of application forwarded to D/o C&PC on 16.03.2011. Comments awaited.			

	Case No.:2/47/87-ALC1/2010	Party Name:ARMOR PLAST LTD.,	Meet No/Date:3/87-ALC1/2011 20.04.2011	Status: Approved
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Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39239090	63/0- TRAY SEAL	119.050	K.G	935868.70	20774.00 US\$
2	39239090	63/0- SHAFT SEAL 10G	332.810	K.G	474466.60	10532.00 US\$
3	39239090	63/0- SHAFT SEAL 7G	36.480	K.G	54060.00	1200.00 US\$
4	39239090	63/0- SHAFT SEAL	106.920	K.G	208131.00	4620.00 US\$
5	39239090	63/0- VALVE SEAL	23.800	K.G	113920.19	2528.75 US\$
				Total	1,786,446.49	39,654.75

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39269099	R70 001000 C Flex Resin 50A	125.000	K.G	222216.04	4836.04 US\$	Value & Qty
2	39269099	R70 072 000 C Flex Resin 60A	500.010	K.G	654360.17	14240.70 US\$	Value & Qty
3	39269099	R70 028 001 C Flex Resin 35A	25.000	K.G	44443.21	967.21 US\$	Value & Qty
				Total	921,019.42	20,043.95	

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/20/2011-PC.II dated 07.04.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Tray Seal / Shaft Seal / Valve	1 kg	Relevant C-Flex Resin	1.05 kg/kg content

Seal

(50A/60A/35A)

in the export product

Case No.:1/49/87-ALC1/2010

Party Name:DSM ENGINEERING PLASTICS
(INDIA) PVT. LTDMeet No/Date:3/87-ALC1/2011
20.04.2011

Status: Approved

HQ File :01/87/050/00483/AM11/

RLA File :31/24/040/00245/AM11/

Lic.No/Date:3110047052
23.02.2011

Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39079150	63/0- ARNITE TV4 261 SF NATURAL 30 % GLASS FIBER REINFORCED FLAME RETARDANT PBT COMPOUND NATURAL COLOUR	3000.000	K.G	481134.00	10680.00 US\$
2	39079150	63/0- ARNITE TV4 261 SF BLACK 30 % GLASS FIBER REINFORCED FLAME RETARDANT PBT COMPOUND IN BLACK COLOUR	7000.000	K.G	1122646.00	24920.00 US\$
				Total	1,603,780.00	35,600.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39079150	PBT CHIPS /GRANULES	1730.400	K.G	174926.14	3806.88 US\$	Value & Qty
2	70191900	GLASS FIBER (CHOPPED STRANDS)	927.000	K.G	47707.13	1038.24 US\$	Value & Qty
3	34049090	LOXIOG G- 32	7.800	K.G	716.82	15.60 US\$	Value & Qty
4	39039090	BROMINATED FR - SAYTEX	231.750	K.G	54628.92	1188.88 US\$	Value & Qty
5	28258000	ANTIMONY TRIOXIDE	200.850	K.G	107979.97	2349.95 US\$	Value & Qty
6	39079150	PBT CHIPS /GRANULES	3893.400	K.G	393583.81	8565.48 US\$	Value & Qty
7	70191900	GLASS FIBER (CHOPPED STRANDS)	2163.000	K.G	111316.63	2422.56 US\$	Value & Qty

8	32064990	BLACK MASTERBATCH PE 48/93	144.200	K.G	57381.07	1248.77 US\$	Value & Qty
9	34049090	LOXIOI G- 32	18.060	K.G	829.86	18.06 US\$	Value & Qty
10	39039090	BROMINATED FR - SAYTEX	540.750	K.G	77027.13	1676.33 US\$	Value & Qty
11	28258000	ANTIMONY TRIOXIDE	468.650	K.G	251953.27	5483.21 US\$	Value & Qty
				Total	1,278,050.75	27,813.96	

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/22/2009-PC.II dated 01.04.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
1. 30% Glass Fiber Reinforced Flame Retardant PBT Compound in natural colour (Arnite TV 4 261 SF Natural)	1 kg	1. PBT Granules / Chips	0.5741 kg
		2. Glass fiber	0.3090 kg
		3. Loxiol G-32 MRA	0.0026 kg
		4. Brominated FR Saytex	0.0773 kg
		5. Antimony Trioxide (FR)	0.0670 kg
2. 30% Glass Fiber Reinforced Flame Retardant PBT Compound in black colour (Arnite TV 4 261 SF Natural)	1 kg	1. PBT Chips /Granules	0.5535 kg
		2. Glass fiber	0.3090 kg
		3. Black Masterbatch	0.0206 kg
		3. Loxiol G-32	0.0026 kg
		4. Brominated FR Saytex	0.0773 kg
		5. Antimony Trioxide	0.0670 kg

21	Case No.: 3/49/87-ALC1/2010	Party Name:TESA TAPES (INDIA)PVT. LTD.	Meet No/Date:3/87-ALC1/2011 20.04.2011	Status: Deferred
	HQ File :01/87/050/00485/AM11/	RLA File :03/95/040/00941/AM11/	Lic.No/Date:0310617457 23.02.2011	Defer Date:11.05.2011
	Decision: D.O. letter sent to Jt. DGFT, Mumbai on 06.04.2011 for sending application copy expeditiously. However, the application is still awaited. Hence, the Committee decided to issue another D.O. letter from DDG(IS) to Jt. DGFT, Mumbai for sending application expeditiously.			

22	Case No.: 6/1/87-ALC1/2011	Party Name:METRO TYRES LIMITED	Meet No/Date:3/87-ALC1/2011 20.04.2011	Status: Deferred
	HQ File :01/87/050/00528/AM11/	RLA File :30/24/040/00064/AM11/	Lic.No/Date:3010073169 24.02.2011	Defer Date:11.05.2011
	Decision: A copy of application forwarded to DIPP on 30.03.2011. Comments awaited.			

23	Case No.: 3/52/87-ALC1/2010	Party Name:KAMAL RUBPLAST INDUSTRIES (P) LTD.	Meet No/Date:3/87-ALC1/2011 20.04.2011	Status: Deferred
	HQ File :01/87/050/00518/AM11/	RLA File :05/23/040/00350/AM11/	Lic.No/Date:0510285999 14.03.2011	Defer Date:11.05.2011
	Decision: A copy of application forwarded to DIPP on 18.04.2011. Comments awaited.			

24	Case No.: 4/52/87-ALC1/2010	Party Name:MOTHERSON SUMI SYSTEMS LTD	Meet No/Date:3/87-ALC1/2011 20.04.2011	Status: Deferred
	HQ File :01/87/050/00519/AM11/	RLA File :05/24/040/00418/AM11/	Lic.No/Date:0510286009 14.03.2011	Defer Date:11.05.2011
	Decision: A copy of application forwarded to D/o C&PC on 18.04.2011. Comments awaited.			

25	Case No.:2/52/87-ALC1/2010	Party Name:GUJRAT RECLAIM & RUBBER PRODUCTS LTD.	Meet No/Date:3/87-ALC1/2011 20.04.2011	Status: Deferred
	HQ File :01/87/050/00517/AM11/	RLA File :03/94/040/01093/AM11/	Lic.No/Date:0310621230 15.03.2011	Defer Date:11.05.2011
	Decision: A copy of application forwarded to DIPP on 04.04.2011. Comments awaited.			

26	Case No.:5/52/87-ALC1/2010	Party Name:BLS POLYMERS LTD.	Meet No/Date:3/87-ALC1/2011 20.04.2011	Status: Deferred
	HQ File :01/87/050/00520/AM11/	RLA File :05/23/040/00345/AM11/	Lic.No/Date:0510286096 15.03.2011	Defer Date:11.05.2011
	Decision: A copy of application forwarded to D/o C&PC on 18.04.2011. Comments awaited.			

27	Case No.:7/52/87-ALC1/2010	Party Name:FARCOM CABLE SYSTEMS PRIVATE LIMITED,	Meet No/Date:3/87-ALC1/2011 20.04.2011	Status: Deferred
	HQ File :01/87/050/00522/AM11/	RLA File :07/24/040/00510/AM11/	Lic.No/Date:0710078057 15.03.2011	Defer Date:11.05.2011
	Decision: D.O. letter sent to Jt. DGFT, Bangalore on 06.04.2011 for sending application copy expeditiously. However, the application is still awaited. Hence, the Committee decided to issue another D.O. letter from DDG(IS) to Jt. DGFT, CLA, New Delhi for sending application expeditiously.			

28	Case No.:6/52/87-ALC1/2010	Party Name:DIAB CORE MATERIALS PRIVATE LIMITED	Meet No/Date:3/87-ALC1/2011 20.04.2011	Status: Deferred
	HQ File :01/87/050/00521/AM11/	RLA File :04/24/040/00339/AM11/	Lic.No/Date:0410122663 21.03.2011	Defer Date:04.05.2011
	Decision: A copy of application forwarded to D/o C&PC on 28.03.2011. Comments awaited.			

29	Case No.:1/3/87-ALC1/2011	Party Name:WEILBURGER COATINGS (INDIA) PRIVATE LIMITED	Meet No/Date:3/87-ALC1/2011 20.04.2011	Status: Deferred
	HQ File :01/87/050/00005/AM12/	RLA File :02/24/040/00210/AM11/	Lic.No/Date:0210157408 06.04.2011	Defer Date: 11.05.2011
	Decision: Copy of application may be obtained from RLA. A D.O. letter may be sent from DDG(IS) to concerned RLA with a copy to firm for sending the application expeditiously.			

30	Case No.:2/3/87-ALC1/2011	Party Name:SOLVA Y SPECIALITIES INDIA PVT.LTD.	Meet No/Date:3/87-ALC1/2011 20.04.2011	Status: Deferred
	HQ File :01/87/050/00006/AM12/	RLA File :03/95/040/01040/AM11/	Lic.No/Date:0310625324 06.04.2011	Defer Date: 11.05.2011
	Decision: Copy of application may be obtained from RLA. A D.O. letter may be sent from DDG(IS) to concerned RLA with a copy to firm for sending the application expeditiously.			

31	Case No.:3/3/87-ALC1/2011	Party Name:SOLVA Y SPECIALITIES INDIA PVT.LTD.	Meet No/Date:3/87-ALC1/2011 20.04.2011	Status: Deferred
	HQ File :01/87/050/00007/AM12/	RLA File :03/95/040/01041/AM11/	Lic.No/Date:0310625334 06.04.2011	Defer Date: 11.05.2011
	Decision: Copy of application may be obtained from RLA. A D.O. letter may be sent from DDG(IS) to concerned RLA with a copy to firm for sending the application expeditiously.			

32	Case No.:4/3/87-ALC1/2011	Party Name:DURA LINE INDIA PVT LTD	Meet No/Date:3/87-ALC1/2011 20.04.2011	Status: Deferred
	HQ File :01/87/050/00008/AM12/	RLA File :05/23/040/00378/AM11/	Lic.No/Date:0510287832 08.04.2011	Defer Date: 11.05.2011
	Decision: Copy of application may be obtained from RLA. A D.O. letter may be sent from DDG(IS) to concerned RLA with a copy to firm for sending the application expeditiously.			

Meeting ended with thanks to Chair and all participants.
